

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO – 468
ANSWRED ON – 25/07/2024

GUIDELINES FOR E-SPORTS IN THE COUNTRY

468 SMT. RAJANI ASHOKRAO PATIL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government plans to establish an e-sports specific regulatory body to formalise e-sports and ensure the rights of e-athletes in the country;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether Government has framed any policy or guidelines regarding management and control of e-sports in the country?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR. MANSUKH MANDAVIYA)

(a) & (b): No proposal is under consideration with the Ministry of Youth Affairs & Sports to establish an e-sport specific regulatory body to formalise e-sports in the country.

(c): No specific policy or guideline regarding management and control of e-sport in India has been framed. The Government recognizes National Sports Federations (NSFs) at the national level for promotion and development of sports. The Government has laid down criteria for grant of recognition of NSFs in the National Sports Development Code of India, 2011 ('The Sports Code'). The Sports Code is available on the website of the Ministry of Youth Affairs & Sports, i.e. <https://yas.nic.in>.
